



CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th, & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Tel: 2618 9709



Petition No. 69/TL/2025

Dated: 8.3.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **Bikaner B Power Transmission Limited**, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 to establish the "Transmission System for evacuation of power from Rajasthan REZ Phase IV (Part 3, 6 GW) [Bikaner Complex]: Part B" on a Build, Own, Operate and Transfer Basis (hereinafter referred to as "the Project") consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD
1.	Establishment of 765/400 kV, 6x1500 MVA S/s at suitable location near Siwani (Distt. Bhiwani) along with 2x240 MVA (765 kV) Bus Reactor and 2x125 MVA (420 kV) Bus Reactor <ul style="list-style-type: none"> • 765/400 kV 1500 MVA ICTs- 6 Nos. (19x500 MVA including one spare unit) • 765 kV ICT bays-6 Nos. • 400 kV ICT bays-6 Nos. • 765 kV line bays- 2 Nos. (for 765 kV interconnection with Bikaner-IV PS) • 400 kV line bays - 4 Nos. (for 400 kV interconnections) • 240 MVA Bus Reactor-2 Nos. (7x80 MVA, including one spare unit) • 765 kV Bus reactor bays-2 Nos. • 125 MVA Bus Reactor-2 Nos • 400 kV Bus reactor bays- 2 Nos. • 400 kV Sectionalizer bay: 1 set • 400 kV bays: 2 Nos. (for STATCOM) Future provisions at Siwani S/s: Space for <ul style="list-style-type: none"> • 765 kV line bays along with switchable line reactors - 8 Nos. • 765 kV Bus Reactor along with bay: 1 No. • 400 kV line bays along with switchable line reactor - 8 Nos. • 400 kV Bus Reactor along with bays: 1 No. • 400 kV Sectionalizer bay: 1 set 	24 months from SPV transfer
2.	Bikaner-IV PS-Siwani 765 kV D/C (2nd) line along with 240 MVA switchable line reactor for each circuit at each end <ul style="list-style-type: none"> • 765 kV, 240 MVA switchable line reactors at Bikaner-IV PS end- 2 Nos • 765 kV, 240 MVA switchable line reactors at Siwani S/s end- 2 Nos. • Switching equipment for 765 kV, 240 MVA switchable line reactors at Bikaner-IV PS end- 2 Nos • Switching equipment for 765 kV, 240 MVA switchable line reactors at Siwani S/s end- 2 Nos 	
3.	STATCOM (2x±300MVA) along with MSC (4x125 MVA) and MSR (2x125 MVA) at Siwani S/s	
4.	Siwani - Sonipat (PG) 400 kV D/C line (Quad) along with 63 MVA switchable line reactor for each circuit at Siwani S/s end <ul style="list-style-type: none"> • 420 kV, 63 MVA switchable line reactors at Siwani S/s end- 2 Nos. • Switching equipment for 420 kV, 63 MVA switchable line reactors at Siwani S/s end- 2 Nos. 	
5.	Siwani-Jind (PG) 400 kV D/C line (Quad)	
6.	2 Nos. 400 kV line bays each at Jind (PG) and Sonipat (PG) S/s <ul style="list-style-type: none"> • 400 kV line bays at Jind (PG) S/s - 2 Nos. • 400 kV line bays at Sonipat (PG) S/s- 2 Nos. 	
7.	2 Nos. 765 kV line bays at Bikaner-IV PS <ul style="list-style-type: none"> • 765 kV line bays at Bikaner-IV PS- 2 nos. 	

Note:

1. POWERGRID shall provide space for 2 Nos. of 400 kV line bays each at Jind (PG) and Sonipat (PG) S/s.
2. Developer of Bikaner-IV PS shall provide space for 2 Nos. of 765 kV line bays."
2. The Central Transmission Utility of India Limited, vide its letter dated 11.12.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission, vide order dated 3.3.2025 in Petition No. 69/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **Bikaner B Power Transmission Limited** before the Commission can be accessed at the www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 17.3.2025 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on 18.3.2025. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary